POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
PERFECT-OCTAVE MEDIA PROJECTS LIMITED
formerly known as NEW BOMBAY PRINTING & DYEING MILLS LIMITED
Registered Office: Block No. A-1, Parle Colony CHS, Sahakar Road, Vile-Parle (East), Mumbai 400057

This Post Offer Public Announcement is being issued by Sobhagya Capital Options Limited ("Manager to the Offer") for and on behalf of Mr. Ratish Tagde and M/s. Raga Café Private Limited (hereinafter collectively referred to as the "Acquirers") and is to be read in continuation of and in conjunction with the Public Announcement dated February 01, 2011, Corrigendum to the Public Announcement dated March 17, 2011, Supplemental Corrigendum to PA dated March 23, 2011 (hereinafter collectively referred to as the "PAs") and Letter of Offer dated March 16, 2011 (the "Letter of Offer") to the shareholders of Perfect-Octave Media Projects Limited, formerly known as New Bombay Printing & Dyeing Mills Limited (the "Target") to acquire upto 14,78,000 fully paid up equity shares of ₹10/- each of the Target ("Share") representing 20% of the expanded paid-up equity share capital of the Target (the "Offer") as on February 01, 2011, pursuant to and in compliance with Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "Regulations").

The details required to be notified under the Regulations following the completion of the Offer are as follows:-

1.	**Name of the Target**	Perfect-Octave Media Projects Limited formerly known as New Bombay Printing & Dyeing Mills Limited
2.	**Name of the Acquirers**	Mr. Ratish Tadge and M/s Raga Café Private Limited
3.	**Name of the Manager to the Offer**	Sobhagya Capital Options Limited
4.	**Name of the Registrar to the Offer**	Sharex Dynamic (India) Private Limited
5.	**Offer Details**	Open Offer to acquire up to 14,78,000 equity shares of ₹10/- each (representing 20% of expanded paid-up equity capital of the Target) at a price of ₹10/- per equity share.
5.1	**Date of opening of Offer**:	Monday, March 28, 2011
5.2	**Date of closure of the Offer**:	Monday, April 18, 2011

6. **Details of the Acquisition**:

S. No.	Item	Proposed in the Letter of Offer		Actual	
6.1	Offer Price per fully paid up equity share	₹10.00		₹10.00	
		Number of shares	**Percentage (in %)**	**Number of shares**	**Percentage (in %)**
6.2	Shareholding of the Acquirers before the Public Announcement and Preferential Allotment	4,00,000	13.33	4,00,000	13.33
6.3	Shareholding of the Acquirers before the Public Announcement dated February 01, 2011 but after Preferential Allotment	42,45,000	57.44	42,45,000	57.44
6.4	Shares Acquired in the Open Offer	14,78,000	20	1,05,400	1.43
6.5	Size of the Open Offer (No. of shares* Offer Price per share)	₹1,47,80,000 (14,78,000 shares@ ₹10)		₹10,54,000 (1,05,400 shares @ ₹10)	
6.6	Shares if any acquired after the Public Announcement but 7 workings days prior to the closure of offer	NIL			
6.7	Post Offer shareholding of the Acquirers (6.3+6.4+6.6)	**Proposed in the Letter of Offer**		**Actual**	
		Number of shares	**Percentage (in %)**	**Number of shares**	**Percentage (in %)**
		57,23,000	77.44	43,50,400	58.87
6.8	Pre and Post Offer shareholding of the Public	**Pre Offer**		**Post Offer**	
		Number of shares	**Percentage (in %)**	**Number of shares**	**Percentage (in %)**
		31,45,000	42.56	30,39,600	41.13

7. **Status of the Escrow Account, whether released or not:** Yet to be released.
8. **Payment of interest, if any, to the shareholders along with the details thereof:** Not Applicable
9. **Status of investor complaints received, if any:** No Investor Complaint is pending

All other terms and conditions of the Offer as set forth in the PA, Corrigendum to PA, Supplemental Corrigendum to PA and the Letter of Offer are unchanged.

The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement and also for fulfilling the obligations as laid down under the Regulations.

This Post Offer Public Announcement will also be available on the SEBI website at **www.sebi.gov.in**

Issued by the Manager to the Offer on Behalf of the Acquirers

MANAGER TO THE OFFER

SOBHAGYA
CAPITAL OPTIONS LTD.

SOBHAGYA CAPITAL OPTIONS LIMITED

Registered Office: B- 206, Okhla Industrial Area, Phase- I, New Delhi- 110020.

Tel. No.: +91 11 40777000 **Fax No.:** +91 11 2681 9439, 40777069

Contact Person: Ms. Archana Sharma/Ms. Nithya Ranganathan

Email id: pompl.openoffer@sobhagyacapital.com

Place: New Delhi
Dated: April 26, 2011